## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3079 ANSWERED ON:30.08.2012 INCLUSION UNDER AIBP Amlabe Shri Narayan Singh

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to include drought affected areas under Accelerated Irrigation Benefit Programme (AIBP);
- (b) if so, the details thereof, State-wise especially for Madhya Pradesh; and
- (c) if not, the time by which the drought affected zones are likely to be included under AIBP after conducting of survey?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) As per the Guidelines of Accelerated Irrigation Benefit Programme (AIBP), the major/medium irrigation projects benefitting drought prone areas (DPA) are provided Central Assistance (CA). The eligible Surface Minor irrigation schemes of North-East, Hilly states (Himachal Pradesh, Sikkim, Jammu and Kashmir and Uttaranchal) and drought prone KBK districts of Orissa as well as the Surface Minor irrigation schemes in Non-special category states serving drought prone areas are provided Central Assistance (CA).

The State-wise details of the Major/Medium irrigation projects benefitting drought prone areas included under AIBP is given at Annexure-I and the State-wise details of the Surface Minor irrigation projects benefitting drought prone areas/tribal areas included under AIBP is at Annexure-II.